

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 219 OF 2016

APPEAL NO. 220 OF 2016

APPEAL NO. 207 OF 2016 & IA NO. 396 OF 2019

APPEAL NO. 208 OF 2016 & IA NO. 395 OF 2019

APPEAL NO. 295 OF 2016 & IA NO. 437 OF 2019 AND

APPEAL NO. 239 OF 2017 & IA NO. 399 OF 2019

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 219 OF 2016

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini for R-1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

APPEAL NO. 220 OF 2016

In the matter of:

M/s HEG Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini for R-1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

APPEAL NO. 207 OF 2016 & IA NO. 396 OF 2019

In the matter of:

M/s Hindalco Industries Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 208 OF 2016 & IA NO. 395 OF 2019

In the matter of:

M/s Century Textiles & Industries Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : ---

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini for R-1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2 & R-3

APPEAL NO. 295 OF 2016 & IA NO. 437 OF 2019

In the matter of:

M/s Ultratech Cement Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : ----

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

APPEAL NO. 239 OF 2017 & IA NO. 399 OF 2019

In the matter of:

Jaiprakah Association Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Pawan Upadhyay
Mr. Ratik Sharma

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2 & 3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.09.2019.**

(S. D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson